

(b) Approximately 60,334 vehicles were found polluting above the fixed norms.

(c) Rs. 11,04,420 was imposed as a penalty upto February, 1992.

Hyper plane project

3750. SHRI MOHAN LAL JHIKRAM:
SHRI YASHWANTRAO
PATIL:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to launch the hyper plane project;

(b) if so, the details thereof;

(c) whether this project is indigenous or is proposed to be set up in collaboration with some foreign countries;

(d) if so, the names of the countries collaborating in this project; and

(e) the location thereof and the estimated expenditure likely to be incurred thereon?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) to (e). Do not arise.

[English]

Adivasi Regiment

3751. SHRI PIUS TIRKEY: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to

raise an Adivasi Regiment in the Indian Army;

(b) if so, the details thereof; and

(c) the time by which it is likely to be raised?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c). Presently Adivasis are being enrolled in BIHAR, MAHAR AND PARA Regiments and in all Regiments/Corps based on 'All Class All India' basis. However, at a recent Akhil Bhartiya Adivasi Parishad convention a demand was made for the Army raising an Adivasi Regiment. This demand is being examined with reference to the existing policy on the existing policy on the raising of new formations.

SCs/STs in IDBI

3752. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of FINANCE be pleased to state:

(a) the number of Scheduled Caste and Scheduled Tribe persons employed in the Industrial Development Bank of India (IDBI);

(b) the back-log of unfilled posts at present reserved for these categories; and

(c) the steps being taken to clear the back-log?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). As reported by IDBI, the presentation and backlog of SCs & STs in its different cadres, as on 31.12.1991, was as under:-

Srl. No.	Cadre	Representation		Backlog	
		SCs	STs	SCs	STs
1.	Officers	118	31	4	3
2.	Clerks	159	56	4	7
3.	Sub-Staff (Including Sweepers)	159	44	1	6

(c) IDBI has launched a special recruitment drive and expects to clear maximum possible backlog by 31.3.1992.

Writ Petitions pending in High Courts

3753. SHRI PIUS TIRKEY:
SHRI RAM NARAIN BERWA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether a large number of Writ Petitions on service matters are pending in various High Court, particularly in Allahabad High Court, for over 10 years;

(b) if so, the details therefor;

(c) the number of employees who have retired during the pendency of these petitions; and

(d) the steps taken/proposed to be taken by the Government to expedite the disposal of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGRAJAN KUMARAMANGALAM): (a) and (b). Writ proportion on service matters pending for

more than 10 years only a very small peroration of the total pending Writ Petitions relating to service matters. The pendency of cases is due to a variety of complex factors such as institution of more cases in Courts including abuse of the process of the Courts, delay in disposal of cases, inadequate infrastructural facilities, delay in disposal of cases, etc.

(c) No such date is being maintained by the Government.

(d) The Judge strength has been increased from time to time. The various Courts have taken suitable steps such as grouping of cases involving common questions of law, giving to cases requiring quick disposal, constitution of specialised benches, etc. to expedite disposal of all the cases. The various recommendations made by the Arrears Committee, which examined the problem of arrears in preirity and State Governments for necessary follow-up action.

[*Translation*]

Army personnel killed in performing civil duties

3754. PROF. RASA SINGH RAWAT:
Will the Minister of DEFENCE be pleased to state:

(a) the total number of army personnel